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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH:  
AT HYDERABAD

ORIGINAL APPLICATION NO.37 of 1996

DATE OF ORDER: 7th SEPTEMBER, 1998

BETWEEN:

1. CHANDUPATLA YADAIAH,
2. K.SRINIVAS,
3. K.SUDHIR,
4. K.THIRUPAL REDDY,
5. G.V.GOIPICHAND,
6. I.V.V.R.L.SRINIVAS,
7. K.VENKAT REDDY,
8. B.VENKAT NARSAIAH,
9. Md.OSMAN KHAN,
10. Md.SAJID.

.. APPLICANTS

AND

1. Union of India rep. by the  
Secretary, Dept. of Telecommunications,  
Sanchar Bhavan,  
New Delhi-1,
2. The Chief General Manager,  
Telecom, A.P.Circle,  
Hyderabad-1,
3. The General Manager,  
Telecom, Warangal Area,  
Hanamkonda 506 001,
4. The Telecom District Manager,  
Nalgonda 508 050.

.. RESPONDENTS

COUNSEL FOR THE APPLICANTS: T.V.V.S.MURTHY

COUNSEL FOR THE RESPONDENTS: Mr.N.R.DEVARAJ, Sr.CGSC

CORAM:

HON'BLE SHRI R.RANGARAJAN, MEMBER (ADMN.)

JUDGEMENT

(ORAL ORDER PER HON'BLE SHRI R.RANGARAJAN, MEMBER (ADMN.)

Heard Mr.T.V.V.S.Murthy, learned counsel for the applicants and Mr. V.Rajeswara Rao for Mr.N.R.Devaraj, learned standing counsel for the respondents.



2. There are 10 applicants in this OA. They are Part-time Mazdoors in various Telegraph Offices.

3. This OA is filed for continuing them as Part-time Casual Labourers by setting aside the letter dated 4.12.95 (Annexure A-3 at page 14 to the OA) and also the letter dated 31.7.95 whereby the work performed by them was to be entrusted to a contract agency.

4. An interim order was passed in this OA on 10.1.96 whereby the applicants herein shall not be discharged so long as there is work and their juniors are continued, until further orders.

5. The contentions and the prayer in this OA are similar to the contentions and the prayer raised in OA 212/96. Hence this OA is also disposed of by confirming the interim order dated 10.1.96 and that will give the necessary relief to the applicants in this OA.

6. The OA is ordered accordingly. No order as to costs.



(R. RANGARAJAN)  
MEMBER (ADMN.)

DATED: 7th September, 1998  
Dictated in the open court.



vsn

OA.37/96

Copy to:-

1. The Secretary, Department of Telecommunications, Sanchar Bhavan, New Delhi.
2. The Chief General Manager, Telecom, A.P.Circle, Hyderabad.
3. The General Manager, Telecom, Warangal Area, Hanamkonda.
4. The Telecom District Manager, Nalgonda.
5. One copy to Mr. TVVS.Murthi, Advocate, CAT., Hyd.
6. One copy to Mr. N.R.Devaraj, Sr.EGSC., CAT., Hyd.
7. One copy to D.R.(A), CAT., Hyd.
8. One duplicate copy.

srr

29/9/98 (8)

II COURT

TYED BY  
COMPARED BY

CHECKED BY  
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN : M(A)

AND

THE HON'BLE SHRI B. S. JAI PARAMESHWAR :  
M(J)

DATED: 7/9/98

ORDER/JUDGMENT

M.S/R.A/C.P.NO.

in  
C.A. NO. 37/98

ADMITTED AND INTERIM DIRECTIONS  
ISSUED

ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

DISMISSED FOR DEFAULT

ORDERED/REJECTED

NO ORDER AS TO COSTS

YLKR

केन्द्रीय प्रशासनिक अधिकरण  
Central Administrative Tribunal  
प्रेषण / DESPATCH

21 SEP 1998

हैदराबाद भाष्यपीट  
HYDERABAD BENCH